

of late President Shri Fakhruddin Ali Ahmed, which is already in progress, no other proposal is under consideration

(b) No, Sir

**News Item 'Scientists consider ICAR Order repugnant to dignity'**

9164 SHRI S S VAGHELA  
SHRI MUKHTIAR SINGH  
MALIK  
SHRI VASANI SATHE  
SHRI SAUGATA ROY

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) whether Government have seen the press reports which have appeared in the Times of India dated 28.7.79 under the heading 'Scientists consider ICAR order repugnant to dignity',

(b) if so whether Government propose to grant full freedom to scientists to publish their research findings in professional journals, and

(c) if not the reasons thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA) (a) Yes, Sir

(b) and (c) Certain guidelines were issued by the ICAR with a view to ensuring that in the Institutes there is full freedom for scientists to publish their research findings in scientific journals. One of the guidelines was that the manuscript of scientific papers should be cleared by the Head of Division/Director of the Institutes positively within a month from the date of submission of the manuscript by the scientist. It was also laid down that where the Head of Division/Director considers that the paper does not merit publication but the individual scientists does not agree with that view or where there is un-

due delay in offering comments, the scientists concerned could forward the paper for publication on his/her responsibility making it explicit in the forwarding letter to the Editor of the journal that the Institute does not hold itself responsible for the opinions expressed therein

**Non utilisation of Funds by Delhi Administration P W D.**

9165 SHRI JANARDHANA POOJARY Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state

(a) whether it is a fact that P W D, Delhi Administration has failed to utilise the amount sanctioned for construction work during 1978-79 and

(b) if so the reasons thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) (a) and (b) In the case of Plan schemes, there has been under utilisation of funds whereas in the case of non-Plan schemes expenditure has been more than the funds allocated. Reasons for less expenditure in the case of Plan schemes are non-availability of sites non-issue of sanction for some works, and to a certain extent non-availability of materials

**Land Distribution in Gujarat**

9166 SHRI CHITTA BASU Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) whether the attention of the Government has been drawn to the zero performance in land distribution by the Government of Gujarat

(b) whether the Government have enquired about the matter,

(c) whether the Janata Party led Government have set up a land commission,

(d) the particular object of such Commission, and